

(b) Details of actual expenditure, against the funds allocated for agriculture sector during the last five years is given in Statement (*See* below).

(c) Government of India has taken several initiatives to reduce cost of cultivation, enable higher yield per unit, realize remunerative prices etc. Some of the initiatives are *viz.* National Food Security Mission (NFSM); Mission for Integrated Development of Horticulture (MIDH); National Mission on Oilseeds & Oil Palm (NMOOP); National Mission for Sustainable Agriculture (NMSA); National Mission on Agricultural Extension & Technology (NMAET); National Agriculture Markets(e-NAM); Rashtriya Krishi Vikas Yojana (RKVY-RAFTAAR); Soil Health Card (SHC); Paramparagat Krishi Vikas Yojana (PKVY); Pradhan Mantri Krishi Sinchai Yojana (PMKSY) and Pradhan Mantri Fasal Bima Yojana.

(d) No Sir.

#### **Statement**

*Details of actual expenditure against the funds allocated for agricult  
sector during last five years*

(₹ in crore)

	2013-14		2014-15		2015-16		2016-17		2017-18*	
	BE	Actual	BE	Actual	BE	Actual	BE	Actual	BE	Actual
Ministry of Agriculture & Farmers Welfare	27049.00	23070.13	28198.00	23387.39	21828.59	19434.79	25700.00	27777.61	51026.00	46528.95
Government of India's Total Budget Outlays	555322.00		575000.00		578381.67		706248.40		2146734.78	

\* There is no separate allocation for Plan and Non plan form 2017-18.

#### **Implementation of PMFBY in Madhya Pradesh**

‡2760. SHRI AJAY PRATAP SINGH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the amount allocated by Central Government to Madhya Pradesh under the Pradhan Mantri Fasal Bima Yojana (PMFBY), since inception of the yojana, year-wise;

(b) whether State Government of Madhya Pradesh has fully utilised the allocated amount; and

‡Original notice of the question was received in Hindi.

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) Under Pradhan Mantri Fasal Bima Yojana (PMFBY) the Central Government does not make State-wise allocations of funds. Instead in the States participating in the scheme, the actuarial/bidded premium over and above the farmers' share is shared equally by the Central and State Governments and paid to the insurance companies. The Central Government share is released after State releases its share of premium subsidy. Details of Central Government share of premium subsidy in Madhya Pradesh under PMFBY since its inception from 2016-17 is given below:

Year	Central Government 50% share in premium subsidy (In ₹ Crore)
2016-17	1529
2017-18	2006

#### **Meetings of General Body in MSCS**

2761. SHRI RAM KUMAR KASHYAP: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether decisions in Multi-State Cooperative Societies (MSCS) are taken in General Body and Board meetings by majority and in transparent manner;

(b) whether Member/Delegate/Director of MSCS can influence the decisions taken in General Body and Board meetings by majority;

(c) if so, how and what precautions have been taken or proposed to be taken by the Government to check their influence;

(d) whether General Body and Board of MSCS can infringe the rights of its Member; and

(e) under what circumstances a Member of MSCS can be prevented from contesting election?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) The decisions in Multi-State Cooperative Societies have to be taken as per the provisions of the MSCS Act, 2002 and rules made thereunder read with bye laws of the Society.